

सड़क परिवहन की सुविधायें इस यातायात को संभालने के लिये पर्याप्त नहीं हैं ;

(ख) क्या इस रेलवे लाइन पर एक अनिरीकृत तीव्र रेलगाड़ी चलाने की मांग लम्बे अर्थों से की जा रही है, और

(ग) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही की गई है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन)

(क) जी नहीं ।

(ख) जी हां ।

(ग) यातायात सम्बन्धी औचित्य की कमी के अनिरीकृत अजमेर-चित्तौड़गढ़-रतनाम खंड में अनिरीकृत गाड़ी चलाना इस खंड में लाइन क्षमता की तंगी के कारण परिचालनिक दृष्टि से व्यावहारिक नहीं है ।

शाजापुर और मक्की के रास्ते से होकर उज्जैन और भोपाल के बीच तेज रेलगाड़ी का चलाया जाना

9455. श्री फूल चन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शाजापुर और मक्की के रास्ते से होकर उज्जैन और भोपाल के बीच एक तेज रेलगाड़ी चलाने के लिये कोई मांग की जा रही है ;

(ख) यदि हां, तो इस रेलवे लाइन पर इस सम्भावित तीव्र और पैसेंजर रेलगाड़ियां चल रही हैं ; और

(ग) यात्रियों की सुविधा के लिये तीव्र रेलगाड़ियां उपलब्ध बनाने के बारे में सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :
(क) जी हां ।

(ख) और (ग) शाजापुर और मक्की के रास्ते उज्जैन और भोपाल के बीच कोई सीधी गाड़ी नहीं बनती । शाजापुर चल के रास्ते

उज्जैन और भोपाल के बीच एक सीधी गाड़ी चलाना न तो यातायात के दृष्टिकोण से औचित्यपूर्ण समझा जाता है और न ही वह वांछनीय है क्योंकि यह एक चक्कदार मार्ग है ! थोड़े से यात्री जो सीधी यात्रा करना चाहते हैं, मक्की या बीना में सम्बद्ध गाड़ियों से यात्री बदल सकते हैं ।

Disputed land near Cochin Harbour Site

9456. SHRI A. A. RAHM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any dispute pending between Cochin Port authorities and Government of Kerala regarding reclamation of land near the harbour site;

(b) if so, whether any decision has been arrived; and

(c) what is the stand of Government in this matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c) The dispute regarding reclamation of land is a part of the general dispute between the Cochin Port authorities and the Government of Kerala about the ownership of the bed of backwaters and reclaimed lands within the Port area. The Central Government has been in correspondence with the State Government to settle the dispute amicably. It has now been agreed to settle the dispute through discussions across the table between the representatives of Central Government and the State Government.

Goods/Parcels Handling Contracts

9457. SHRI R. P. SARANGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether rules and policy decision are rigidly followed on Allahabad Division of Northern Railway for

grant of Goods/Parcels handling contracts at Railway Stations; and

(b) the details of Goods/Parcels contracts awarded during last two years and the names of parties to whom allotted and authorities who sanctioned the award of these Contracts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) A statement is attached.

Statement

Details of Goods/Parcels contracts awarded during the last two years i.e. 1979 and 1980. names of parties to whom allotted and the authorities sanctioning the contracts.

S.No.	Name of contract	Name of Party	Sanctioning Authority
<i>Parcel handling contract at</i>			
1.	Allahabad	M/s. Railway Sakhari Shram Samvida Samiti Ltd., Tundla.	Divisional Railway Manager, Allahabad
2.	Minapur	M/s. Cursar Sarpati Sakhari Shram Samvida Samiti, Mirzapur.	Do.
3.	Kanpur	Adarsh Rail Shramik Sakhari Shram Samvida Samiti, Kanpur.	Do.
4.	Tundla	M/s. Railway Sakhari Shram Samvida Samiti Ltd., Tundla	Do.
5.	Aligarh	M/s. Railway Parcel & Goods Porters Cooperative Labour Contract Society Ltd., Aligarh	Do.
6.	Firozabad & Mainpuri .	Railway Sakhari Shram Samvida Samiti Ltd., Tundla.	Do.
7.	Hathras	Do.	Do.
<i>Goods Handling contract at</i>			
8.	Chunar	Railway Parcel & Goods Porters Cooperative Society Ltd., Aligarh	Do.
9.	Naini	Railway Cycle Stand Karmachari Sakhari Samvida Samiti Ltd., Allahabad	Do.
10.	Allahabad	Do.	Do.
11.	Juhi (TPT)	M/s. Janta Labour Cooperative Society Ltd., Kanpur	Do.
12.	Kanpur	Do.	Do.
13.	Cooperganj Kanpur .	Do.	Do.
14.	Aligarh	M/s. Railway Sakhari Shram Samvida Samiti, Ltd., Tundla	Do.
15.	Tundla	Do.	Do.
16.	Khurja & Hathras .	Do.	Do.
17.	Hathras Killah, Shikohabad, Firozabad & Etawah	Do.	Do.